

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 303**  
CAA-10/ND/2021

**IN THE MATTER OF:**

M/s. Pani Constructions Pvt. Ltd. And M/s. Aao Sai Furnishing Pvt. Ltd.  
... **APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : CS Manish Sohal, CS Shikhar Goel  
For the RD : Adv. Shankari Mishra for RD  
For the IT Department : Mr. Kunal Sharma and Ms. Zehra Khan, Standing  
Counsels for Income Tax Department

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 29.05.2023.

Sd/-  
**(Court Officer)**